

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.107
CP(IB) 589 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vaibhav Enterprise
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/08/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Saurabh Soparkar, Ld. Adv. a.w. Mr. Monaal
Davawala, Ld. Adv. (physically)
For the Corporate Debtor : Mr. Devashish K Trivedi, Ld. Adv. (online)

ORDER

We direct the Corporate Debtor to appear physically on next date of hearing.
Matter stands adjourned to 10.10.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)